

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 09-04-2024 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : IA(IBC)/380(CHE)/2024**

**PETITION NUMBER : CP/IB/278/2021**

**NAME OF THE APPLICANT : C Sanjeevi (Liquidator)  
M/s. Anu Engitech Pvt Ltd**

**NAME OF THE RESPONDENT(S) : Nagarajan Hanumanth Rao & 3 Ors**

**UNDER SECTION : Sec 60(5) of IBC, 2016 r/w Rule 11 of NCLT  
Rules, 2016**  
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**ORDER**

Ld. Counsel Mr. T. Jayashankar for the Applicant. Mr. H. Nagarajan, R1 is present in person.

In this case Mr. Nagarajan stated that this brother Mr. Krishnamurthy is no more and all the documents which he had in the erstwhile office of the Corporate Debtor has been shown to the RP. As of now the building has been demolished and there is nothing available. R1 also stated that the does not have money to even file an affidavit as he has to engage a lawyer for this purpose and he has filed an affidavit during the CIRP period and the same may be considered for this purpose. The Applicant is directed to examine the current status of R1 and R2 as it is very clear as what is expected of them to perform is not possible at the current juncture.

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R3 is directed to hand over the materials, inventories and scrap as well as the other documents in their possession within 2 weeks.

R4 is directed to hand over the residential flat 413 in the Navin's Hill View Avenue Property of M/s. Anu Engitech Pvt Ltd at Thirumudivakkam to the Liquidator within 2 weeks.

List the Application for hearing on **11.06.2024**.

**-Sd-**

**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

phk

**-Sd-**

**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**